

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3574
ANSWERED ON:19.03.2013
RESIDENTIAL SCHOOLS
Bhujbal Shri Sameer ;Mani Shri Jose K.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of residential schools functioning for the students belonging to Scheduled Castes and Other Backward Classes in the country, State/UT-wise;
- (b) whether the Government proposes to establish some more such schools in the States/ UTs; and
- (c) if so, the details thereof, State-wise and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c) This Ministry does not establish Residential Schools for the students belonging to the Scheduled Castes and Other Backward Classes.

However, financial assistance is extended to such schools being run by Voluntary Organisations, under the Scheme of 'Grant-in-aid to Voluntary Organisations, working for Scheduled Castes', which fulfill all the parameters of the Scheme. The recommendations of the respective State Governments/UT Administrations is mandatory. There is no similar Scheme of this Ministry for Other Backward classes.

A Statement showing number of State/UT-wise projects of Residential Schools assisted by this Ministry under the Scheme during the year 2011-12 is annexed.